

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AMARAVATI**

**SUB: TRAINING - JUNIOR CIVIL JUDGES** - Reduction of training period of Civil Judges (Junior Division) who have been appointed for the years from 2014 to 2017 already undergone - Orders - Issued.

- READ:**
1. Andhra Pradesh State Judicial Service Rules, 2007.
  2. G.O.Ms.No.105, Home (Courts.A) Department, dated 20.09.2016 from the Government of Andhra Pradesh.
  3. G.O.Ms.No.106, Home (Courts.A) Department, dated 20.09.2016 from the Government of Andhra Pradesh.
  4. G.O.Ms.No.171, Law (L,L.A & J - Home-Courts.A) Department, dated 09.11.2017 from the Government of Andhra Pradesh.
  5. G.O.Ms.No.107 Law (L,LA&J-Home Courts.A) Department, dated 26.07.2018 from the Government of Andhra Pradesh.
  6. Resolution dated 24.02.2021 of the Hon'ble Judges of the Administrative Committee-II.

**ORDER ROC.NO.321/2021-B.SPL: DATED:18.03.2021.**

The High Court made the following order:-

By exercising the power under proviso to Rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007, the training period of the Civil Judges (Junior Division) who have been appointed for the years from 2014 to 2017 vide G.Os 2<sup>nd</sup> to 5<sup>th</sup> read above is reduced for the period of training they already undergone.

*Sunil*  
18.3.21  
**REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)**

To

1. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
2. The Registrar (Administration), High Court of Andhra Pradesh.
3. The Registrar-I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
4. The Member Secretary, Andhra Pradesh State Legal Services Authority.
5. The Member Secretary, Telangana State Legal Services Authority.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:-**  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru

7. **THE I ADDL.DISTRICT AND SESSIONS JUDGES:-**  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
8. THE Section Officer, B.Section, High Court of Andhra Pradesh.